pulses, cotton, sugarcane and jute. The research programmes include basic and strategic research related to crop improvement, production and protection technologies in these crops towards profitable cropping systems suitable to different situations including development of location specific varieties and technologies as per the agro-ecological zones, development of varieties/hybrids, related production and protection technologies suitable for non-traditional areas and seasons. As a result of these initiatives, improved varieties/hybrids of crops have been developed with good adaptability to different agro-ecological zones with specific traits. Breeder seed of improved varieties as per the indent of Department of Agriculture and Cooperation are produced for multiplication of foundation seeds and certified seeds. Promotion and adoption of technologies are ensured through Front Line Demonstrations (FLDs). The technologies developed by ICAR institutes and All India Coordinated Research Projects (AICRPs) in respect of cash crops are also being popularized through special programmes.

As a result of various steps taken by the Government, productivity of foodgrains, pulses and oilseeds in the country has increased as indicated in reply to part (a).

(e) and (f) The targets for productivity are not fixed. However, the details of targets fixed and estimated production of wheat, rice, coarse cereals, pulses and oilseeds for 2010-11 (4th Advance Estimates) are as under:

Crops	Production (Million tonnes)	
	Target	Estimated Production
Wheat	82.00	85.93
Rice	102.00	95.32
Coarse Cereals	44.00	42.22
Pulses	16.50	18.09
Oilseeds	33.20	31.10

## Monitoring of radioactive material in educational institutions

<sup>\*170.</sup> SHRI VIJAY JAWAHARLAL DARDA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether guidelines of Atomic Energy Regulatory Board have duly been conveyed to educational institutions who purchase, store and use, for experimental purposes, liquid radioactive substances;
- (b) if so, whether any periodical monitoring is prescribed for physical check-up of such radioactive material; and
- (c) whether this monitoring is done by the in-house body in an educational institution or some other independent authority is designated for this purpose?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI KAPIL SIBAL): (a) Atomic Energy Regulatory Board (AERB) regulations have been notified by AERB which is the regulatory body to regulate the purchases, storage and use and disposal of liquid radioactive substances. University Grants Commission (UGC) had written to all educational institutions *vide* their letter dated 11th May, 2010 to follow the regulations prescribed by AERB. Subsequently, UGC constituted an Expert Committee to frame guidelines for Universities, Research Institutes and Colleges for procurement, storage, usage and disposal of radioactive and other hazardous materials/chemicals. The report alongwith guidelines submitted by the Committee was considered by the UGC. The guidelines, as approved by the UGC in January, 2011, were circulated to all Universities and Colleges and all State Education Secretaries seeking compliance of these guidelines.

(b) The Atomic Energy (Radiation Protection) Rules, 2004 prescribe appropriate radiation surveillance requirements and procedures by competent authority. The UGC guidelines provide that annual records, in respect of the disposal of radioactive waste shall be submitted to AERB. All the radiation related activities in laboratories have to be carried out by designated radiation staff under the supervision of Radiation Safety Officer(RSO). The responsibilities of RSO include supervision of overall use of radio-isotope, suspending activities deemed unsafe, supervising personnel monitoring services, maintaining records of personnel exposures, supervising regular contamination and area surveys of facilities where radio-isotopes are used. The Supervisor is responsible to monitor the designated areas for appropriate storage of radio-isotopes and disposal of radioactive waste material. The user himself is responsible to keep working area clean, remove unnecessary material, ensure that the areas containing radioactive material are locked after working hours etc. Monitoring of disposal of radio-isotopes provides for *'inter-alia'* periodic maintenance and monitoring of the path

ways of the liquid effluents insuring that appropriate disposal limits are not exceeded, a log book is maintained in prescribed form, recording the identity and quantity of each radio-isotope disposed, time of its disposal, the name of the person who has supervised the waste disposal etc.

(c) Monitoring is done both in-house and by outside agencies. The Atomic Energy (Radiation Protection) Rules, 2004 provide for inspection of premises, radiation installations and conveyances by a person duly authorized under the Atomic Energy Act, 1962 for the purpose of the enforcement of these Rules. The UGC guidelines provide that all the radiation related activities in laboratories have to be carried out by designated Radiation Staff under the supervision of a Radiation Safety Officer (RSO), who can be a faculty with experience in radiation field and get designated as RSO by AERB on the recommendations of the Institution.

## Development of Madgaon railway station

- \*171. SHRI HUSAIN DALWAI: Will the Minister of RAILWAYS be pleased to state:
- (a) whether funds are allocated to develop Madgaon railway station as a commercial hub;
- (b) if so, the details thereof;
- (c) the size of land required for the renovation;
- (d) whether Government has sufficient land for the project; and
- (e) if so, the details thereof?

THE MINISTER OF RAILWAYS (SHRI DINESH TRIVEDI): (a) No, Sir.

- (b) Does not arise.
- (c) to (e) No additional land is required for renovation. However, for provision of additional facilities on East side of the Madgaon station, Konkan Railway Corporation Limited has requested the State Government Authorities for 3,000 sqm land.

## Complaints of fraudulent practices

\*172.PROF. SAIF-UD-DIN SOZ: Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state: